

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(2)

OA NO. 283/2004

This the 11th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Munna Lal Nishad,
S.o Sh. Kashi Ram,
R/o H.No. 446 DDA Janta Flats,
Badarpur, New Delhi.

(By Advocate: Sh. U.Srivastava)

versus

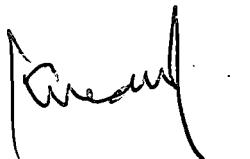
Union of India through

1. The Secretary,
Department of Telecommunications,
Sanchar Bhawan,
New Delhi.
2. The Adviser HRD,
Department of Telecommunications,
GOI, Connaught Place, New Delhi.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant submits that on instruction of his client the OA has become infructuous. Counsel for applicant seeks permission to withdraw the OA. Accordingly, OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)

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